

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28TH AUGUST, 2021

No. 147 A: In partial modification to this Court's notification nos. 82/A & 83/A dated 27th March, 2021, the Officers named in Column No. 2 are transferred and posted as Additional Civil Judge (Junior Division) with immediate effect at the places mentioned against their name given in Column No. 3 of the table given below with immediate effect.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01	02	03
1.	Mr. Ravi Shanker Pandey, SDJM-cum-Judge I/c, Chatra	Jamshedpur
2.	Mr. Rajendra Prasad, JM-cum-Addl. Civil Judge(Jr. Div.) Daltonganj	Jamshedpur
3.	Mr. Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj	Jamshedpur
4.	Ms. Anamika Kisku, J.M-cum-PM, JJ Board, Deoghar	Ranchi
5.	Ms. Ritu Kujur, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Daltonganj
6.	Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Garhwa
7.	Ms. Shruti Soren, JM, Dhanbad	Giridih
8.	Mr. Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Ranchi
9.	Mr. Vishal Majhee, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Dhanbad
10.	Mr. Nishi Kant, Judge I/c-cum Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Jamshedpur
11.	Mr. Praveen Oraon, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Ranchi
12.	Mr. Bhupesh Chandra Samad, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Bokaro
13.	Mr. Rajesh Ranjan Kumar, JM ,Godda	Bokaro
14.	Mr. Gautam Kumar, JM-cum-Judge I/c, Godda [UOT to Ranchi]	Ramgarh
15.	Mr. Uttam Sagar Rana, SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla [UOT to Dhanbad]	Khunti.
16.	Mrs. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Bokaro
17.	Ms. Shweta Kumari No. 2, SDJM-cum-PM, J.J.Board, Jamshedpur [UOT to Deoghar]	Dhanbad.
18.	Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Koderma
19.	Ms. Rupa Bandana Kiro, Addl. Civil Judge(Jr. Div.), Jamshedpur	Hazaribagh
20.	Ms. Arpana Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M. Jamshedpur [UOT to Dumka]	Dhanbad
21.	Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
22.	Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
23.	Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Garhwa
24.	Ms. Mariam Hembrom, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
25.	Mr. Rajeev Kumar Singh, SDJM-cum-Judge Incharge, Koderma	Jamshedpur
26.	Ms. Pooja, Civil Judge (Jr. Div.), Koderma	Jamshedpur
27.	Mr. Kamlesh Behra, Addl.Civil Judge (Jr. Div.) JM-cum-PM, JJ Board, Koderma	Ranchi
28.	Mr. Rakesh Ranjan, SDJM-cum-Judge I/c-cum-PM, JJB, Pakur	Ranchi
29.	Mr. Saurav Kumar Gautam, A.O., Judicial Academy Jharkhand., Ranchi	Giridih
30.	Ms. Kumari Nitika, JM-cum-PM, JJ Board, Ranchi	Giridih
31.	Ms. Sonam Visnoi, Under Secretary JHALSA, Ranchi	Giridih
32.	Mr. Kumar Vipul, Civil Judge (Jr. Div.)-cum-JM, Ranchi	Daltonganj
33.	Mr. Parmanand Upadhyay, SDJM, Ranchi	Daltonganj
34.	Mr. Remi Praphul Baa, Law officer, Law (J) Department , Ranchi	Hazaribagh
35.	Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Dhanbad
36.	Mr. Digvijay Nath Shukla, SDJM-cum-Judge I/c-cum-PM, JJB, Sahebganj [UOT to Judicial Academy]	Ranchi
37.	Mr. Raj Kumar Pandey, JM, Rajmahal, (Sahebganj)	Ranchi
38.	Mr. Ashok Kumar No. IV, JM, Rajmahal ,(Sahebganj)	Ranchi
39.	Ms. Archana Mishra, Civil Judge (Jr. Div.)-cum-P.M. J. J. Board, Seraikela	Ranchi

40.	Mr. Kumar Saurabh Tripathi S.D.J.M.-cum-Judge I/c, Seraikela	Ranchi
41.	Mr. Alok Kumar, S.D.J.M.-cum-P.M.(J.J. Board), Simdega	Jamshedpur
42.	Mr. Shera Samson Tirkey, Judge I/c-cum-JM, Simdega	Dhanbad
43.	Mr. Bankim Chandra Chatterjee, Railway Judicial Magistrate, Chaibasa (Porahat)	Jamshedpur
44.	Mr. Rishi Kumar, J.M.-cum-Addl. Civil Judge (Jr. Div.), Porahat (Chaibasa)	Chaibasa

[* Officers at Sl. No. 4, 17 & 44 will also function as Special Court, elected MP/ MLA in the Judgeship concerned.]


The concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to the court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Ambuj Nath
 Registrar General

Memo No. 3159 /Apptt.

Dated Ranchi the 28th August, 2021

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Ranchi / the O/o Registrar General/ Registrar (Establishment)/ the Registrar (Vigilance) / Registrar (Administration)/ P.S. to the Hon'ble the Chief Justice / the CPCof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges and the Judicial Commissioner, Ranchi for information and communication to the Officers concerned that they shall continue to remain and perform their duties at their present place of posting in view of the forthcoming National Lok Adalat scheduled to be held on 11th September, 2021 and are directed to join their new assignments on or before 15th September, 2021.


 28.8.21
 Registrar General